

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 12.12.2022 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 425/2022 | Hemant & Co. Vs Rasi Travels And Cargo Pvt Ltd | Mr. Pawan Jhabakh | |
| 2 | Comp App (AT) (CH) (Ins) No. 426/2022 & IA No. 1053 & 1054/2022 | Khadyota Kishan Foundation Vs Jyothy Labs Ltd. & Anr | Mr. R Nilavazhagan | |

For Directions

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------------|--|--|------------------------|-------------------------|
| 3 | IA No. 1047/2022 (Adv. Hg) in Comp App (AT) (CH) (Ins) No.272/2022 & IA No. 583/2022 | Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr | Mr. Pawan Jabakh | Ms Jayanthi Shah |
| WITH | | | | |
| 4 | IA No. 1049/2022 (Adv. Hg) in Comp App (AT) (CH) (Ins) No.295/2022 | Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr | Mr. Pawan Jabakh | Ms Jayanthi Shah |

For Hearing (Part Heard)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|----------------------------------|
| 5 | Comp App (AT) (CH) No.44/2021 IA No. 548/2021 | Chalasani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors | Mr. PBA Srinivasan | Mr. Avinash Krishnan Ravi- R1-R5 |

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| 6 | TA (AT) No.134/2021 (Comp App (AT) (Ins) No. 653/2019 & IA No.254/2022) | Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr WITH | Mr.TK Bhaskar | Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Mr. K. Moorthy |
| 7 | TA (AT) No.135/2021 (Comp App (AT) (Ins) No. 803/2019) | Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors. | Mr.TK Bhaskar | Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Mr. K. Moorthy |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|--|
| 8 | Comp App (AT) (CH) (Ins) No. 91/2022 | Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar | Mr SR Raghunathan | Mr. Pradeep Joy |
| 9 | Comp. App (AT) (CH) No.33/2022 & IA No.393/2022 | Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 4 Ors | Mr. Vipin Warriar | |
| 10 | Comp App (AT) (CH) (Ins) No. 80/2022 & IA No. 162/2022 | Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd. | Mr. K Sureshkumar | Mr. Sanjay Nair Ms. Janani Shankar |
| 11 | Comp App (AT) (CH) (Ins) No. 63/2022 & IA No. 133,134 & 135/2022 | Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Bodugu Sudhakar & 2 Ors | Mr. Rakesh K Sharma | Mr. Y Suryanarayana- R3 |
| 12 | Comp App AT) (CH) (Ins) No. 406/2022 & IA No. 988, 989 & 1003/2022 | Malka Naveen Kumar Vs Indian Renewable Energy Development Agency Ltd. | Mr. Ashwin Shanbhag | Mr. Abhishek Kumar |
| 13 | Comp App (AT) (CH) 111/2022 & IA No. 999 & 1000/2022 | Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors | Mr. TK Bhaskar | M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 M/s Mununga Sateesh- R6 M/s Vrinda & Komal Agarwal- R8 |

For Hearing:

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|----------------------------|--|
| 14 | TA (AT) No. 49/2021 (Comp App (AT) (Ins) No. 688/2020) & IA No. 903/2022 | Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd Vs Tata Capital Financial Service Ltd & 10 Ors | Mr. Niraj Kumar | Ms. Durga Manda for R1 Mr. Kushal Bansal for R2 |
| 15 | Comp App (AT) No.39/2021 & IA No. 537,538/2021 & 899/2022 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. WITH | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat-R3 |
| 16 | Comp App (AT) No. 40/2021 & IA No. 539 & 540/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr WITH | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkatt-R3 |
| 17 | Comp App (AT) No. 41/2021 & IA No. 541 & 542/2021 | Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr | Mr. Avinash Krishnan Ravi | Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat-R3 |
| 18 | Comp App (AT) (CH) (Ins) No. 344/2021 & IA No. 712/2021 | Tomy Augustine & Anr Vs Hindustan Newsprint Ltd & 2 Ors | Mr. Sandeep Gopalakrishnan | Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV |
| 19 | Comp App (AT) (CH) 95/2022 & IA No. 797 & 798/2022 | Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors WITH | Mr. Pawan Jhabakh | Mr. S Janarthanam-R1-R3 |
| 20 | Comp App (AT) (CH) No.96/2022 & IA No 800/2022 | Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors | Mr. Pawan Jhabakh | Mr. S Janarthanam-R1-R3 |

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| 21 | Comp App (AT) (CH) No.25/2022 & IA No. 256, 257 & 258/2022 | Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH | Mr. Arun Karthik Mohan | Mr. TK. Bhaskar- R1 |
| 22 | Comp App (AT) (CH) No.26/2022 & IA No. 259, 260 & 261/2022 | Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors. | Mr. Arun Karthik Mohan | Mr. TK. Bhaskar- R1 |
| 23 | Comp App (AT) (Ins) No.325/2022 & IA No. 696,697,698 & 699/2022 | M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors | Mr. VV Sivakumar Mr. Gautham Balaji | Mr. AG Sathiyarayanan- R1 Mr. B. Dhanaraj- R4 |
| 24 | Comp App (AT) No. 9/2022 & IA No. 93, 94, 95 & 96/2022 | B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors | M/s Vaish Associates | Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4 |
| 25 | Comp App (AT) (CH) (Ins) No. 287/2021 & IA No. 615/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal & 2 Ors WITH | Mr. Amir Bavani | Mr. S. Rajagopalan R1 |
| 26 | Comp App (AT) (CH) (Ins) No. 288/2021 & IA No. 616/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors | Mr. Amir Bavani | Mr. S. Rajagopalan- R1 |
| 27 | Comp App (AT) (CH) (Ins) No.12/2022 | M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd. | Ms. Revathi Manivannan | Mr. Thirumavalavan |

2.00 P.M

For Hearing:

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|--------------|--|--|-----------------------------------|--|
| 28 | Comp App (AT) (CH) (Ins) No. 29/2021& IA No. 251/2021 | C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 29 | Comp. App (AT) (CH) (Ins) No.44/2021 & IA No. 96 & 245/2021 | Mrs.Winifred John Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 30 | Comp App (AT) (CH) (Ins) No.56/2021 & IA No. 264/2021 | George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 31 | Comp App (AT) (CH) (Ins) No.57 /2021 & IA No. 266 & 486/2021 | Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 32 | Comp App (AT) (CH) (Ins) No.58/2021 & IA No. 268/2021 | Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 33 | Comp App (AT) (CH) (Ins) No.62/2021 & IA No. 139 & 267/2021 | Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 34 | Comp App (AT) (CH) (Ins) No.63/2021 & IA No. 140 & 265/2021 | Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |

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| 35 | Comp App (AT) (CH) (Ins) No.64/2021 & IA No. 260/2021 | Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 36 | Comp App (AT) (CH) (Ins) No.65/2021 & IA No. 246/2021 | Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 37 | Comp App (AT) (CH) (Ins) No.66/2021 & IA No. 141 & 247/2021 | NA. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 38 | Comp App (AT) (CH) (Ins) No.67/2021 & IA No. 148 & 248/2021 | Sathyanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 39 | Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021 | Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 40 | Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021 | George Joseph & 4 Ors Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 41 | Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021 | V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 42 | Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021 | Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |

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| 43 | Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021 | P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 44 | Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021 | Kunjamma PP Vs Resolution Professional of M/s Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 45 | Comp App (AT) (CH) (Ins) No.74/2021 & IA No. 254/2021 | Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 46 | Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021 | Krishnakumar VG Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 47 | Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021 | Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 48 | Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021 | Raju MP & 9 Ors Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 49 | Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021 | Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |
| 50 | Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021 | Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| | | WITH | | |

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| 51 | Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021 | Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 52 | Comp App (AT) (CH) (Ins) No.81/2021 & IA No. 261/2021 | Mohanan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 53 | Comp App (AT)(CH)(Ins) No.82/2021 & IA No. 262/2021 | Anil Mukherjee E & Anr Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 54 | Comp App (AT)(CH)(Ins) No.83/2021 & IA No. 244/2021 | Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 55 | Comp App (AT)(CH)(Ins) No.84/2021 & IA No. 150 & 271/2021 | Vijayakumar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 56 | Comp App (AT)(CH)(Ins) No.85/2021 & IA No. 151 & 263/2021 | Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors WITH | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |
| 57 | Comp App (AT)(CH)(Ins) No.86/2021 & IA No. 152 & 259/2021 | Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 Ors | Mr. Jinan KR Mr. Philip Mathew | Mr. PV Vinod- R1-R3 Mr. Shivsankar R Panicker- R4 |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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Ph-044-28880500